

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal D. No.19672/2015

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

GOPAL DAMODAR JOSHI

Respondent(s)

(FOR ON IA 1/2015)

Date : 28-08-2017 This matter was called on for hearing today.

For Appellant(s) Mr. R.Gautam, Adv.
Mr. Mukesh Kumar Maroria, AORFor Respondent(s) Ms. Samridhi Jain, Adv.
Mr. Sangram Singh Bhonsle, Adv.
for Mr. T. V. S. Raghavendra Sreyas, AORUPON hearing the counsel the Court made the following
O R D E RLearned counsel for the sole respondent is granted four weeks'
time to file counter affidavit.List the matter again on 23rd October, 2017.SANJAY PARIHAR
Registrar